GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA UNSTARRED QUESTION NO. 233

ANSWERED ON 02.12.2025

FUNDS FOR PANCHAYAT

233. SHRI VISHALDADA PRAKASHBAPU PATIL: MS. PRANITI SUSHILKUMAR SHINDE

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is aware that substantial portions of Panchayat grants remain unutilized in Maharashtra and if so, the details thereof;
- (b) the details of the current district and tier-wise breakup (Gram Panchayat, Panchayat Samiti, Zilla Parishad) of tied and untied grants released by the Centre to Maharashtra under the Panchayati Raj framework during the last three years including Nandurbar, Solapur and Sangli;
- (c) the details of the percentage of unutilized funds and key reasons identified by the Ministry; and
- (d) whether the Government has adopted any measures to improve fund absorption and transparency, including incentives for well-performing Panchayats in Nandurbar, Solapur and Sangli, if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (c): "Panchayat", being a "Local Government", is a State subject and part of the State List of the Seventh Schedule of the Constitution of India. Panchayats are set up and operate through the respective State Panchayati Raj Acts, which may vary from State to State, subject to the provisions of the Constitution.

As reported by the State Government, the details of tier-wise unutilized Panchayat grants in the State of Maharashtra are as under:

Tier of Panchayat	Unutilized Grants	
District Panchayat	20.21%	
Block Panchayat	18.90%	

Gram Panchayat	23.39%
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The key reasons, as reported by the State, for the unutilized funds are identified as changes in the Scope of Work, land issues, and works being cancelled by the Panchayati Raj Institutions.

(b) As per Operational Guidelines issued by the Ministry of Finance dated 14.07.2021 for implementation of the recommendation of the 15thFinance Commission grants to Rural Local Bodies (RLBs), untied and tied grants are being released by the Ministry of Finance to the States based on recommendations of the Ministry of Panchayati Raj & the Ministry of Jal Shakti (Department of Drinking Water and Sanitation), respectively. Thereafter, the inter-se-distribution among all the tiers of Panchayats are done by the concerned State Government on the basis of accepted recommendations of the latest State Finance Commission (SFC) and in conformity with the bands prescribed by the 15thFinance Commission.

As reported by the State Government, the details of the current district and tier -wise breakup (Gram Panchayat, Panchayat Samiti, Zilla Parishad) of tied and untied grants of 15thFinance Commission released by the Centre to Maharashtra under the Panchayati Raj framework during the last three years (2022-23, 2023-24 and 2024-25) are attached at **Annexure-II and Annexure-III** respectively.

(d) To improve and ensure transparency and accountability in the utilisation of Central Finance Commission grants by Panchayati Raj Institutions in the States, the Ministry manages the eGramSwaraj web portal (https://egramswaraj.gov.in) since April 2020, which integrates all financial functions of Panchayats—from planning to payment. The progress data obtained from this system is displayed on the portal for concurrent monitoring at the State, District, and Block levels.

To further enhance transparency, the Ministry has integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs), facilitating real-time digital payments to vendors and service providers. Additionally, the Audit-Online application was launched in April 2020 to enable online auditing of Panchayat accounts and their financial management. This tool facilitates the transparent utilisation of Central Finance Commission funds and enhances Panchayat-level financial oversight.

Ministry of Panchayati Raj has been incentivizing the best-performing Panchayats through National Panchayat Awards under the Incentivization of Panchayats scheme, one of the central components of the Centrally Sponsored scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA). These awards have been revamped w.e.f. National Panchayat Award 2023 to assess the performance of Panchayati Raj Institutions in attainment of Sustainable Development Goals (SDGs) through 9 identified Localization of Sustainable Development Goals (LSDG) themes aggregated from 17 SDGs namely, (i) Poverty free and enhanced livelihoods Panchayat (ii) Healthy Panchayat (iii) Child friendly Panchayat (iv) Water sufficient Panchayat (v) Clean and Green Panchayat (vi) Self-sufficient infrastructure in Panchayat (vii) Socially Secured Panchayat (viii) Panchayat with good governance (ix) Women-friendly Panchayat. To encourage the efforts of awardee Panchayats, financial

incentives have been provisioned, ranging from ₹50 lakh for a Gram Panchayat to ₹5 crore for a District Panchayat. The initiative seeks to promote healthy competition among Panchayats and inspire them to achieve excellence in local governance. All panchayats are eligible to apply for these awards.

Annexure-I

District and tier-wise breakupof Release of 15 th Finance Commission Grants for FY								
2022-23to RLBs in Maharashtra								
Sr. No. District Z		Zilla Parishad	Panchayat	Rs. in Thousand Panchayat Gram Total				
Sr. 110.	District	Zilia Parisilau	Samiti	Grain Panchayat	Total			
1	Thane	41109	40056	605003	686168			
2	Palghar	113829	112348	894494	1120671			
3	Raigad	0	0	1060493	1060493			
4	Ratnagir	0	0	819707	819707			
5	Sindhudurg	0	0	429694	429694			
6	Nashik	0	0	2039720	2039720			
7	Dhule	108839	107372	837308	1053519			
8	Nandurbar	101879	100552	823483	1025914			
9	Jalgaon	0	0	1641876	1641876			
10	Ahmednagar	0	0	2078139	2078139			
11	Pune	0	0	1898175	1898175			
12	Satara	0	0	1436376	1436376			
13	Sangli	0	0	1159061	1159061			
14	Solapur	0	0	1569776	1569776			
15	Kolhapur	0	0	1602402	1602402			
16	Sambhajinagar		0	1290381	1290381			
17	Jalna	0	0	880316	880316			
18	Parbhani	0	0	729967	729967			
19	Hingoli	0	0	582993	582993			
20	Beed	0	0	1167812	1167812			
21	Nanded	0	0	1402832	1402832			
22	Dharashiv	0	0	787654	787654			
23	Latur	0	0	1038728	1038728			
24	Buldana	0	0	1175061	1175061			
25	Akola	78715	77658	606087	762460			
26	Washim	72631	71650	555428	699709			
27	Amaravati	0	21526	1052167	1073693			
28	Yavatmal	0	0	1204678	1204678			
29	Wardha	0	0	545680	545680			
30	Nagpur	122443	120776	947145	1190364			
31	Bhandara	71373	70440	541022	68283			
32	Gondia	80382	79322	631440	791144			
33	Chandrapur	0	0	824548	824548			
34	Gadchiroli	0	0	514554	514554			
	Judennion		0	311337	31133			

Total

Annexure-II

District and tier-wise breakupof Release of 15th Finance Commission Grants for FY 2023-24 to RLBs in Maharashtra Rs. in Thousand Sr. No. **District** Zilla Parishad **Panchayat** Gram Total Samiti **Panchayat** Thane Palghar Raigad Ratnagir Sindhudurg Nashik Dhule Nandurbar Jalgaon Ahmednagar Pune Satara Sangli Solapur Kolhapur Sambhajinagar Jalna Parbhani Hingoli Beed Nanded Dharashiv Latur Buldana Akola Washim Amaravati Yavatmal Wardha Nagpur Bhandara Gondia Chandrapur Gadchiroli Total

Annexure-III

District and tier-wise breakupof Release of 15thFinance Commission Grants for FY 2024-2025 to RLBs in Maharashtra
